



CIRCULAR

CIR/CFD/DIL/5/2011

September 27, 2011

To All Registered Merchant Bankers

Dear Sirs,

Sub.: Disclosure of Price Information of past issues handled by Merchant Bankers

1. Schedule VI, Form A, para (16) of SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2009 provides that 'Price Information of Past Issues handled by Merchant Bankers (who are responsible for pricing this issue)' should be enclosed along-with Due Diligence certificate submitted to the Board.
2. The format for disclosure of Price Information of Past Issues handled by Merchant Bankers is given at Annexure.
3. All concerned Merchant Bankers are directed to comply with the instructions contained in this circular.
4. This circular shall be applicable on Draft Red Herring Prospectus/ Red Herring Prospectus/Prospectus filed with SEBI/Registrar of Companies (as applicable) on or after November 01, 2011.
5. This circular is issued in exercise of the powers conferred under Section 11 read with Section 11A of the Securities and Exchange Board of India Act, 1992 read with SEBI (ICDR) Regulations, 2009.



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

6. This circular is available on SEBI website at www.sebi.gov.in under the categories “Legal Framework” and “Issues and Listing”.

Yours faithfully,

Sanjay Puroo

Deputy General Manager

+91-22-26449612

sanjayp@sebi.gov.in

FORMAT FOR DISCLOSURE OF PRICE INFORMATION OF PAST ISSUES HANDLED BY MERCHANT BANKER(S)
TABLE 1

<i>Sr No</i>	<i>Issue Name</i>	<i>Issue Size Rs. (Cr.)</i>	<i>Issue price (Rs)</i>	<i>Listing date</i>	<i>Opening price on listing date</i>	<i>Closing price on listing date</i>	<i>% Change in Price on listing date (Closing) vs. Issue Price</i>	<i>Benchmark index on listing date (Closing)</i>	<i>Closing price as on 10th calendar day from listing day</i>	<i>Benchmark index as on 10th calendar days from listing day (Closing)</i>	<i>Closing price as on 20th calendar day from listing day</i>	<i>Benchmark index as on 20th calendar days from listing day (Closing)</i>	<i>Closing price as on 30th calendar day from listing day</i>	<i>Benchmark index as on 30th calendar days from listing day (Closing)</i>

Note: Disclosures to be given for three financial years (current financial year and two financial years preceeding the current financial year) subject to maximum 10 issues (initial public offerings) managed by Merchant Banker

Note: Separate table for each merchant banker responsible for pricing the Issue

TABLE 2: SUMMARY STATEMENT OF DISCLOSURE

<i>Financial Year</i>	<i>Total no. of IPOs</i>	<i>Total Funds Raised (Rs. Cr.)</i>	<i>Nos. of IPOs trading at discount on listing date</i>			<i>Nos. of IPOs trading at premium on listing date</i>			<i>Nos. of IPOs trading at discount as on 30th calendar day from listing day</i>			<i>Nos. of IPOs trading at premium as on 30th calendar day from listing day</i>		
			<i>Over 50%</i>	<i>Between 25-50%</i>	<i>Less than 25%</i>	<i>Over 50%</i>	<i>Between 25-50%</i>	<i>Less than 25%</i>	<i>Over 50%</i>	<i>Between 25-50%</i>	<i>Less than 25%</i>	<i>Over 50%</i>	<i>Between 25-50%</i>	<i>Less than 25%</i>
20..-20..														
20..-20..														
20..-20..														

Note: Disclosures have to be given for three financial years (current financial year and two financial years preceeding the current financial year)

Note: Separate table for each merchant banker responsible for pricing the Issue